

have the award interpreted authoritatively by a third party. It was for this reason that Government and Air-India had in course of negotiations offered to refer the dispute to arbitration, but this was unfortunately not accepted by the Air-India pilots.

### Chief Ministers' Conference

#### \*1223. Shri Marandi:

Shri Shri Chand Goel:

Shri S. S. Kothari:

Shri Onkar Lal Berwa:

Shri Bal Raj Madhok:

Shri R. S. Vidyarthi:

Shri Bharat Singh Chauhan:

Shri Parthasarathy:

Shri Prakash Vir Shastri:

Shri Ram Avtar Sharma:

Shri Shiv Kumar Shastri:

Shri Raguvir Singh: Shastri:

Shri Atam Das:

Shri Y. S. Kushwah:

Dr. Surya Prakash Puri:

Shri Arjun Singh: Bhadoria:

Shri K. Suryanarayana:

Shri D. S. Patil:

Shri R. D. Bhandare:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that in the Chief Ministers' Conference held this month the Chief Ministers blamed the Centre for food failure;

(b) if so, the reasons put forward by them for blaming the Centre;

(c) the Central Government's reaction thereto;

(d) the decisions arrived at in regard to the food problem and distribution of foodgrains to the States and in regard to supply of Fertilisers and development of minor irrigation schemes at the Conference?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No Sir. There was no attempt at putting blame or holding a single authority responsible for the food crisis. Suggestions were

made by participants in the Conference and it was realised that for improving food production and distribution, Central and State Governments have to function in a spirit of cooperation.

(b) and (c). Do not arise.

(d) A summary of the decision arrived at regarding the food problem and distribution of foodgrains to the States and in regard to supply of fertilizers and development of minor irrigation schemes is placed on the Table of the House. [Placed in Library. See No. LT-1080/67].

### Targets of Commercial Farm Crops

\*1224. Shri Ram Kishan Gupta: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have in order to ensure self-sufficiency in food by the end of the Fourth Five Year Plan fixed targets and limits on commercial farm crops;

(b) if so, the details of maxima and Minima fixed in each case; and

(c) the main considerations underlying this decision?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) For achieving self-sufficiency in food, no limits have been fixed on cash crops. The main strategy is to achieve self-sufficiency in food, not by diversion of area from cash crops but by programmes of intensive cultivation. Targets for commercial crops have been fixed.

(b) and (c). Do not arise.

बिहार में भूख से मृत्यु

\*1225. श्री क० सि० मधुकर :

श्री रामावतार शास्त्री :

श्री भोगेन्द्र झा :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 5 जून, 1967 को दैनिक समाचार पत्र "सार्वजनिक" में प्रकाशित हुए बिहार के राज्य तथा अभाव माधन संजी द्वारा दिये गये वक्तव्य के बारे में इन आक्षेप के समाचार की धोर दिखाया गया है कि बिहार में भूख से होने वाली प्रत्येक मृत्यु के लिये केन्द्रीय सरकार उत्तरदायी होगी, क्योंकि केन्द्रीय सरकार न तो अपने अचन के अनुसार अनाज ही देती है और न ही वह राज्य से बाहर किसी अन्य स्थान से अनाज खरीदने की अनुमति देती है; और

(ख) यदि हाँ, तो इन सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

आज, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अना-  
सुख सिन्घे) : (क) सरकार ने इस सम्बन्ध में प्रेम रिपोर्टें देखी है।

(ख) केन्द्रीय सरकार बिहार को आयातों का यथा सम्भव अधिक से अधिक आवंटन करती रही है। वहाँ पर मन्त्री स्थिति और बिहार को कोई आवल आवंटित नहीं किया जा रहा था, इस तथ्य को देखते हुए राज्य सरकार ने यह अनुरोध किया था कि यदि वे किसी राज्य से विशेष कर आवल का कालसु स्टोक घाने में लक्ष्य हो जाते हैं और सम्बन्धित राज्य सरकार उन स्टोक को बिहार को देना मान लेती है तो केन्द्रीय सरकार ऐसे स्टोक को बिहार में लाने की अनुमति दे दे। बिहार सरकार का सूचन-किया गया है कि यदि वह स्टोक उस राज्य द्वारा केन्द्रीय पूल में देने की आम्वासित माता से अधिक है तो बिहार सरकार को ऐसे स्टोक के खरीदने की अनुमति दे दी जाएगी।

केन्द्रीय सरकार की सह्यता से राज्य सरकार ने बिहार में जो विभिन्न सहायता

कार्यक्रम शुरू किये हैं उनसे स्थिति नियन्त्रण में है। सरकार को यह धारणा है कि न तो बिहार अथवा न ही देश के सूबे से प्रभावित क्षेत्रों में कहीं भी भूखपरी में कोई मौत होगी। ऐसी मृत्यु की जिम्मेदारी का प्रश्न ही नहीं उठता।

**Declaration of Famine in certain areas of U.P.**

\*1226. Shri Madhu Limaye:  
Shri S. M. Banerjee:  
Dr. Ram Manohar Lohia:  
Shri George Fernandes:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the U.P. Government have sought the permission of the Central Government to declare famine in certain areas of the State;

(b) if so, the names of these areas with their total area and the population; and

(c) the reaction of the Central Government thereto?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahib Shinde): (a) No Sir

(b) and (c). Do not arise

**Clearance of large ships at Major Ports**

\*1228. Shri Yashpal Singh:  
Shri S. C. Samanta:  
Shri D. C. Sharma:  
Shri S. S. Kohari:  
Shri S. K. Taparia:  
Shri K. P. Singh Deo:  
Shri P. N. Sotanki:  
Shri Nand Kumar:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether there is considerable delay at major ports of India in receiving and clearing largeships, and